

**Addendum to Expression of Interest (EOI) to submit Resolution Plan for
LOG 9 MOBILITY PVT LTD
(U50400KA2021PTC155394)**

This is with reference to the Form G published in Business Standard (Bangalore), & Udayakala (Bangalore) on Dec 12, 2025. In this regard please take a note that the timeline for submission of Expression of Interest to submit Resolution Plan for Log 9 Mobility Pvt Ltd ("the Company") has been extended from 27.12.2025 to 12.01.2026. All the other relevant dates shall be considered as extended accordingly. The details of extension of other related EOI timelines along with the revised Form G are mentioned on the website of the IBBI <https://www.ibbi.gov.in/>. The other terms and conditions for submission of EOI remain the same. The detailed invitation for Expression of Interest containing Eligibility Criterion can be obtained through email at **cirp.log9mobility@gmail.com** & **neerajakartikp@gmail.com**.

Sd/-

Mrs. Neeraja Kartik
Resolution Professional
Log 9 Mobility Pvt Ltd
(IP Registration No. IBBI/IPA-001/IP-P01445/2018-19/12137)

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Sd/- Mrs. Neeraja Kartik
Resolution Professional
Log 9 Mobility Pvt Ltd

(IP Registration No. IBBI/PA-001/IP-P01445/2018-19/12137)

UDAYAKALA-BENGALURU

Saturday, January 03, 2026



ಬೆಂಗಳೂರು 4
ಶನಿವಾರ, ಜನವರಿ 03, 2026

LOG 9 MOBILITY PVT LTD

(U50400KA2021PTC155394) ಗಾಗಿ

ಪರಿಹಾರ ಯೋಜನೆಯನ್ನು ಸಲ್ಲಿಸಲು ಹಿತಾಸಕ್ತಿ ಅಭಿವ್ಯಕ್ತಿ (EOI) ಗೆ ಆಹ್ವಾನ

ಇದು ದಿನಾಂಕ 12, 2025 ರಂದು ಬ್ಯುಸಿನೆಸ್ ಸ್ಟ್ಯಾಂಡರ್ಡ್ (ಬೆಂಗಳೂರು), ಮತ್ತು ಉದಯಕಲಾ (ಬೆಂಗಳೂರು) ನಲ್ಲಿ ಪ್ರಕಟವಾದ ಫಾರ್ಮ್ G ಗೆ ಸಂಬಂಧಿಸಿದಂತೆ. ಈ ನಿಟ್ಟಿನಲ್ಲಿ ದಯವಿಟ್ಟು ಗಮನಿಸಿ, ಲಾಗ್ 9 ಮೊಬಿಲಿಟಿ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ("ಕಂಪನಿ") ಗಾಗಿ ಪರಿಹಾರ ಯೋಜನೆಯನ್ನು ಸಲ್ಲಿಸಲು ಆಸಕ್ತಿಯು ಅಭಿವ್ಯಕ್ತಿಯನ್ನು ಸಲ್ಲಿಸುವ ಸಮಯವನ್ನು 27.12.2025 ರಿಂದ 12.01.2026 ರವರೆಗೆ ವಿಸ್ತರಿಸಲಾಗಿದೆ. ಇತರ ಎಲ್ಲಾ ಸಂಬಂಧಿತ ದಿನಾಂಕಗಳನ್ನು ಅದಕ್ಕೆ ಅನುಗುಣವಾಗಿ ವಿಸ್ತರಿಸಲಾಗಿದೆ ಎಂದು ಪರಿಗಣಿಸಲಾಗುತ್ತದೆ. ಪರಿಷ್ಕೃತ ಫಾರ್ಮ್ G ಜೊತೆಗೆ ಇತರ ಸಂಬಂಧಿತ EOI ಸಮಯಾವಧಿಗಳ ವಿಸ್ತರಣೆಯ ವಿವರಗಳನ್ನು IBBI ವೆಬ್‌ಸೈಟ್ <https://www.ibbi.gov.in/> ನಲ್ಲಿ ಉಲ್ಲೇಖಿಸಲಾಗಿದೆ. EOI ಸಲ್ಲಿಸಲು ಇತರ ನಿಯಮಗಳು ಮತ್ತು ಪರಾಕ್ರಮಗಳು ಒಂದೇ ಆಗಿರುತ್ತವೆ. ವಿವರವಾದ ಆಹ್ವಾನ ಪತ್ರಿಕೆ ಅರ್ಹತಾ ಮಾದರದವನ್ನು ಒಳಗೊಂಡಿರುವ ಹಿತಾಸಕ್ತಿ ಅಭಿವ್ಯಕ್ತಿಗಾಗಿ cirp.log9mobility@gmail.com & neerajakartikp@gmail.com ಇಮೇಲ್ ಮೂಲಕ ಪಡೆಯಬಹುದು.

ಸಹಿ/- ಶ್ರೀಮತಿ ನೀರಜಾ ಕಾರ್ತಿಕ

ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಫೆಷನಲ್

ಲಾಗ್ 9 ಮೊಬಿಲಿಟಿ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್

(IP ನೋಂದಣಿ ಸಂಖ್ಯೆ: IBBI/PA-001/IP-P01445/2018-19/12137)

(ORIGINAL AS PUBLISHED ON 12.12.2025)
FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

**LOG 9 MOBILITY PRIVATE LIMITED OPERATING IN EV ASSET
MANAGEMENT SYSTEYS AT BENGALURU**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Log 9 Mobility Pvt Ltd PAN: AAEC8532B CIN: U50400KA2021PTC155394
2.	Address of the registered office	#9, Bellary Road, Off Jakkur Main Road, Next to AB Nuvo Ltd, Jakkur Layout, Bangalore, Karnataka, India – 560 092
3.	URL of website	<u>NA</u>
4.	Details of place where majority of fixed assets are located	#9, Bellary Road, Off Jakkur Main Road, Next to AB Nuvo Ltd, Jakkur Layout, Bangalore, Karnataka, India – 560 092
5.	Installed capacity of main products/ services	EV Assets management systems and capabilities across various major cities India.
6.	Quantity and value of main products/ services sold in last financial year	Turnover: Rs 40.14 Crores in FY 2024-25
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	cirp.log9mobility@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	cirp.log9mobility@gmail.com
10.	Last date for receipt of expression of interest	27-12-2025
11.	Date of issue of provisional list of prospective resolution applicants	11-01-2026
12.	Last date for submission of objections to provisional list	16-01-2026
13.	Date of issue of final list of prospective resolution applicants	21-01-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26-01-2026
15.	Last date for submission of resolution plans	25-02-2026
16.	Process email id to submit Expression of Interest	cirp.log9mobility@gmail.com

CA Neeraja Kartik
Address :202 Padmasani Apartments 58/2 Shivaji Nagar 440010
IBBI Registration No.: IBBI/IPA-001/IP-P01445/2018-2019/12137
For Log 9 Mobility Private Limited in CIRP
Date: 12-12-2025, Place: Bengaluru